GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 2504
TO BE ANSWERED ON 17.03.2021

PORTABILITY OF PROVIDENT FUND ACCOUNT

2504 # SMT. PHULO DEVI NETAM:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of labourers who have been given the facility of Provident Fund (PF) account portability so far under `Pandit Deendayal Upadhyay Shramev Jayante Karyakram', State-wise details thereof;
(b) the amount of funds lying unused along with the number of such PF accounts in the country, the action plan chalked out by Government to send this amount to the right person; and
(c) whether Government has any proposal to utilize the said claimless amount on any other purpose, if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)

(a): The State-wise details are at Annexure.

(b): As per para 72(6) of the Employees' Provident Fund (EPF) Scheme, 1952, certain accounts are classified as 'Inoperative Accounts'. All such Inoperative Accounts, however, have definite claimants.

Contd..2/-

As on 31.03.2020, the total inoperative amount is Rs. 2827.29 crores and the number of such accounts is 9,77,763.

The following action have been taken to pay the due amount to the right persons:

(i) Awareness campaigns have been undertaken through electronic as well as print media from time to time to educate the members to transfer or withdraw their PF accumulations.

(ii) Since 2014, Employees' Provident Fund Organisation (EPFO) has started allotting Universal Account Number (UAN) which will enable to identify the members without intermediation of the employers. UANs are gradually being seeded with Aadhaar and other KYC details.

(iii) From October 2017, seeding of UAN with Aadhaar was made mandatory.

The above facilities were active even during Covid pandemic so that EPF members continued to get uninterrupted services for the same.

(c): Central Board of Trustees (CBT), EPF has in-principle approved a medical scheme for Employees' Pension Scheme, 1995 pensioners.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) of RAJYA SABHA UNSTARRED QUESTION NO. 2504 TO BE ANSWERED ON: 17.03.2021 BY SMT. PHULO DEVI NETAM, HON'BLE MEMBER OF PARLIAMENT REGARDING PORTABILITY OF PROVIDENT FUND ACCOUNT.

Sl. No.	STATE/UT	Universal Account Numbers (UANs)
1	ANDAMAN AND NICOBAR ISLANDS	3598
2	ANDHRA PRADESH	634391
3	ARUNACHAL PRADESH	1063
4	ASSAM	61025
5	BIHAR	228522
6	CHANDIGARH	292031
7	CHHATTISGARH	270154
8	DELHI	2139414
9	GOA	127202
10	GUJARAT	2095154
11	HARYANA	2259161
12	HIMACHAL PRADESH	221105
13	JAMMU AND KASHMIR	17611
14	JHARKHAND	276936
15	KARNATAKA	3866887
16	KERALA	350792
17	LADAKH	179
18	MADHYA PRADESH	617485
19	MAHARASHTRA	6055674
20	MANIPUR	2238
21	MEGHALAYA	5173
22	MIZORAM	282
23	NAGALAND	848
24	ODISHA	351871
25	PUNJAB	380677
26	RAJASTHAN	739755
27	SIKKIM	11935
28	TAMIL NADU	2933113
29	TELANGANA	1515592
30	TRIPURA	4834
31	UTTAR PRADESH	1457658
32	UTTARAKHAND	456082
33	WEST BENGAL	887982
	TOTAL	**2,82,66,424**

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